

Territory. 50 Centres are proposed to be set up under the Integrated Infrastructure Development Scheme in backward areas. The selection of site for these Centres is done on the recommendations of the State Government and on the basis of a combined criteria of the backwardness of the region, availability of infrastructure and population etc. The Transport Subsidy Scheme is applicable to the North Eastern States, Sikkim, Darjeeling District of West Bengal, eight hill districts of Uttar Pradesh, Jammu & Kashmir, Himachal Pradesh, Andaman & Nicobar Islands and Lakshadweep. Generally, resource and demand based industries are set up in these areas.

[Translation]

Performance of PSUs

1647. SHRIMATI SURYAKANTA PATIL : Will the Minister of INDUSTRY be pleased to state:

(a) whether Public Sector Undertakings have shown more profit during 1996-97 and 1997-98;

(b) if so, the names of those undertakings and the amount of profit earned by each undertaking during the above period;

(c) the names of Public Sector Undertakings which have suffered losses during the above period; and

(d) the reasons for incurring losses?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Public Sector Undertakings have shown more profit during 1995-96 (latest year for which the information has been collated) as compared to previous years.

(b) and (c) The undertakings and the profit earned by each undertaking during 1995-96 and in the previous four years is given in the Statement 7A (S-49 to S-54) and the undertakings and loss incurred during 1995-96 and in the previous four years is given in the Statement 7B (page S-55 to S-59) of the Public Enterprises Survey, 1995-96 which was laid in both the Houses of Parliament on 5th May, 1997.

(d) Reasons for making losses are enterprise specific. However, some of the common reasons are obsolete and outdated plants and machinery, surplus manpower, high interest burden, lack of suitable market, etc.

Export of Computers to Russia

1648. SHRI AJIT JOGI : Will the Minister of COMMERCE be pleased to state:

(a) the details of the computers exported to Rus-

sia and the foreign exchange earned from it during each of the last three years;

(b) the names of the major exporters;

(c) whether the Government have permitted any Indian company to carry out its business from Russia; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The details of computers exported to Russia and foreign exchange earned from it during each of the last three years are as under:-

Year	(Value Rs. lakhs)
1994-95	3666.92
1995-96	1423.37
1996-97	22.97
1997-98	Not available

(Source : Electronics & Computer Software EPC)

(b) The major exporters of computers to Russia include Centre for Development of Advanced Computing, HCL, Infosystems Ltd., Modi Olivetti Ltd., PCL India (P) Ltd., etc.

(c) and (d) Government has given approval for setting up joint venture/wholly owned subsidiary in computer related activity in Russia to M/s. Computer Aided Learning Systems (P) Ltd. and KEI Systems (P) Ltd.

[English]

Janaki Raman Committee

1649. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state:

(a) whether the Government has taken any steps to implement the recommendations of the Janaki Raman Committee; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Reserve Bank of India (RBI) have reported that necessary action has been taken by RBI for implementation of various recommendations of the Janaki Raman Committee which looked into securities transactions in banks and financial institutions. The steps taken by RBI include among others pre-

scription of adequate safeguards in ready forward transactions, streamlining the functioning of Public Debt Offices in RBI and the Portfolio Management Scheme operations of banks, strict enforcement of rules regarding use of Bank Receipts, issue of guidelines regarding inter-bank securities transactions, laying down norms by individual banks for dealing with approved brokers and review of internal control systems in banks.

Asian Financial Crisis Impact on Tourism

1650. SHRI R. SAMBASIVA RAO : Will the Minister of TOURISM be pleased to state:

(a) whether the Asian financial crisis had its impact on tourism activities world-wide with growth rate suffering a setback in 1997;

(b) if so, whether in 1996 there was an increase of 5.5% in international tourism;

(c) if so, whether in 1997-98 there was a great setback in the growth rate;

(d) to what extent it affected the Indian tourist industry; and

(e) the steps being considered by the Government to improve the tourists arrival during 1998-99?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): (a) to (d) According to WTO, there was much smaller growth 2.8% in international tourist arrivals during 1997 worldwide in comparison to the growth of 5.6% in international tourist arrivals during 1996 due to the financial crisis in Asia. The tourism receipts during 1997 also showed a declining trend. The growth of international tourism receipts reduced from 8.1% in 1996 to 2.2% during 1997. According to the WTO forecast, this setback will influence tourism worldwide over at least the next three years. The tourist arrivals in India also recorded a lower growth of 3.8% in 1997 as compared to 7.7% in 1996 due to various reasons including Asian financial crisis.

(e) Steps being taken to improve the tourist arrivals include improvement of infrastructural facilities, diversification of tourism products, strengthening of publicity efforts and sustained human resources development.

[Translation]

NTC Showrooms

1651. SHRI SATNAM SINGH KAINTH : Will the Minister of TEXTILES be pleased to state:

(a) whether there are very few NTC Showrooms in each state as a result thereof textiles manufactured by NTC Mills are not sold wholly; and

(b) if so, the State-wise, number of NTC Showrooms opened so far and the action being taken by the Government to open more NTC Showrooms?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) NTC has 361 showrooms located in different States as indicated in the enclosed Statement. Considering that the cloth of NTC is sold through other channels including dealers, wholesalers, sub-wholesalers, etc. and that NTC has been reducing its uneconomic weaving activities and there is cessation of activities due to shortage of working capital, the number of showrooms under NTC are considered adequate and there is no proposal to open any more showrooms.

Statement

Statewise List of Showrooms

State	No. of Showrooms
Andhra Pradesh	26
Karnataka	22
Kerala	18
Chandigarh (Union Territory)	2
Delhi	16
Haryana	8
Jammu & Kashmir	2
Punjab	5
Rajasthan	10
Gujarat	8
Daman & Diu (Union Territory)	1
Madhya Pradesh	10
Maharashtra	26
Tamil Nadu	62
Pondicherry (Union Territory)	1
Uttar Pradesh	46
Assam	3
Bihar	24
Meghalaya	1
Orissa	7
West Bengal	63
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